

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 6th December, 2017

No.LJ (B).92/92/128 – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint the following Non-MCS Officers as Executive Magistrates in connection the monitoring of the movement of coal transportation for strict implementation as per National Green Tribunal (NGT) Order for a period of 3(three) months or till further orders.

Sl. No.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division.
1.	Shri B.Khyriem, Inspector of Housing, D.C's Office, (Housing Branch)	Ri-Bhoi District	Deputy Commissioner, Ri-Bhoi District, Nongpoh
2.	Shri T.L.Shullai, District Statistical Officer, District Statistic Office.	- do -	- do -
3.	Shri P.T.Blah, Deputy Labour Commissioner, Deputy Labour Office.	- do -	- do -
4.	Shri S.Langstieh, Asstt. Executive Engineer, Urban Affairs Unit Office	- do -	- do -
5.	Shri I.Dkhar, Inspector of Legal Metrology, Legal Metrology Office.	- do -	- do -


(E.M. Donn)

Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.


Memo.No.LJ (B).92/92/128-A,

Dated Shillong, the 6th December, 2017

Copy to :-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-ordinary Gazette of the Government of Meghalaya.
2. The Principal Secretary to the Govt. of Meghalaya, Forest & Environment Department for information.
3. The Deputy Commissioner, Ri-Bhoi District, Nongpoh with a request to circulate to all the officers concerned. This has a reference to letter No. DCRB (L&O) 29/2014/Pt.IV/30, dated 28.11.2017
4. The Director of Information and Public Relation, Meghalaya, Shillong.
5. The Personnel & A.R. (A) Department for information.
6. DEO (Data Entry Operation) Law (A) Department, Main Secretariat Building, for uploading the Notification in the Law Department website.
7. Office Copy.

By orders etc...,


Joint Secretary to the Govt. of Meghalaya,
* Law (B) Department.
